

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00263/2021

Dated Wednesday the 24th day of March Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

(Through Video Conferencing)

G.Nambiraj,
Retd. Station Superintendent,
Vellore R.S.,
Tiruchirapalli Division,
Southern Railway 632007.

....Applicant

By Advocate M/s. Ratio Legis

Vs

1.Union of India rep by,
The General Manager,
Southern Railway,
Park Town, Chennai 3.

2.The Senior Divisional Personnel Officer,
Tiruchirapalli Division,
Southern Railway, Trichy 620001.

....Respondents

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER

(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))

The relief prayed for in this OA is as follows:

"To call for the records related to service book of the applicant and the representation dated 22.07.2019 and thereby to direct the 2nd respondent to revise the average emoluments as Rs. 76530/- instead of Rs. 74300/- and further to re-fix the pension and other retirement benefits effective from 01.07.2019 with all the attendant benefits and to pass such other order/orders as this Hon'ble Tribunal may deem fit and proper and thus to render justice."

2. Heard Mr. T. Vijayakumar, counsel for the applicant & Mr. P. Srinivasan, Sr. Standing Counsel for Railways appearing on advance notice.
3. At the time of hearing, counsel for the applicant submits that the relief prayed for in this OA is of a limited nature and the applicant seeks consideration of his representation dt. 22.07.2019 in a time bound manner.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 22.07.2019 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

24.03.2021

SKSI